

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/185(KB)2018
IA(I.B.C)/913(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	SAINT GOBAIN INDIA PRIVATE LIMITED VS GLAZE INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv. : For Liquidator
Mr. Avik Chaudhuri, Adv.
Ms. Shruti Majumdar, Adv.

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/913(KB)2024**
 - i. Registry is directed to issue notice to respondent by speed post and e-mail and place tracking information on record. *Dasti* service is also permitted.
 - ii. Post this IA on **12/6/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)